

In the National Company Law Tribunal, Jaipur

IB-365(ND)2018

TA No. 132/2018

UNDER SECTION 9 OF IBC CODE, 2016

In the matter of:

M/s. TCI Express Ltd. Applicant/Petitioners

VS.

M/s Kuldeep Impex Pvt. Ltd.Respondent

Order delivered on 31.08.2018

Coram: Shri R. Varadharajan, Member (Judicial)

For Petitioner (s) : None-Appeared

For Respondent(s) : None-Appeared

ORDER

None appears for the parties. The matter being recently transferred from NCLT, New Delhi to NCLT, Jaipur, the registry is directed to issue notices to the parties in relation to the transfer, and let the matter be listed for hearing on 27.09.2018.

Sd/-

**(R. Varadharajan)
Member (Judicial)**